

undertaken by the Government, the individual collaboration agreements, when they are received for approval by the Government, are scrutinised by it, with a view, amongst other things, to eliminating as far as possible, the restrictive clauses in these agreements.

(b) Does not arise.

#### REPRESENTATION FROM TRAIN EXAMINERS

\*304. SHRI THILLAI VILLALAN: Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state:

(a) whether Government have recently received any representation from Train Examiners regarding their service conditions and pay-scales;

(b) if so, what are the details of their grievances and the remedial measures taken by Government in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI):

(a) and (b) Yes, Sir. The Train Examiners promoted to scale Rs. 180—240 after 1-4-1966 have represented that they should be allowed the scale of Rs. 205—280 as given to those promoted on or before 1-4-66, and that the difference in respect of the scale of pay between the pre-1-4-66 promotees and post-1-4-66 promotees should be removed. Government have referred their case to the Third Pay Commission for their consideration and the recommendations of the Pay Commission have to be awaited.

\*305. [Transferred to the 11th August, 1971.]

#### DEMANDS OF NATIONAL FEDERATION OF RAILWAY PORTERS AND VENDORS

\*306. SHRI N. K. KRISHNAN: Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state:

(a) whether it is a fact that a deputation of the National Federation of Railway Porters and Vendors met the Prime Minister during the last week of June, 1971 and submitted a memorandum;

(b) if so, what were their demands; and

(c) what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) Not to the knowledge of this Ministry, Sir.

(b) and (c) Do not arise.

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#### BUREAU OF INDUSTRIAL COSTS AND PRICES

\*307. SHRI RAJENDRA PRATAP SINHA:

DR. SALIG RAM:

SHRI KRISHAN KANT:

SHRI ARJUN ARORA:

Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state:

(a) the number of studies that have been completed by the Bureau of Industrial Costs and Prices so far; and

(b) what are the details thereof and whether their recommendations have been accepted by Government?

THE MINISTER OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री (SHRI MOINUL HAQUE CHOUDHURY): (a) The Bureau has completed studies on two products, namely coal and agricultural tractors.

(b) The reports on the above have been submitted by the Bureau to the Government and these are under consideration of the Ministries concerned.

सिंचाई के अधीन अतिरिक्त भूमि

\*308. श्री जगदम्बी प्रसाद यादव :

श्री सुन्दर सिंह भंडारी

श्री लाल आडवाणी :

श्री ना० कु० शेजवलकर :

क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय जल तथा विद्युत आयोग के अनुसार 1981 में सोलह करोड़ टन खाद्यान्न के अपेक्षित उत्पादन के लिये आगामी सात वर्षों में 2.9 करोड़ अतिरिक्त एकड़ भूमि में सिंचाई करना आवश्यक होगा और इस परियोजना के लिये 2350 करोड़ रुपये की आवश्यकता होगी ।